

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2345

ANSWERED ON:06.03.2003

COMMITTEE TO LOOK INTO DEMANDS OF PHYSICALLY HANDICAPPED PERSONS

PUTTASWAMY GOWDA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether a committee has been constituted to look into the very long pending genuine demands of the physically handicapped persons viz., (i) 100% duty exemption for the imported appliance (ii) income tax exemption limit to be raised upto 1 lakh rupees (iii) and others;

(b) if so, the details thereof; and

(c) if not the time by which this committee would submit its report?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) to (c) A Committee was constituted in December 2002 to draft proposals for concessions/exemption in customs/excise duties applied on aids and appliances for persons with disabilities. The Committee has submitted its report in January, 2003. This Ministry while accepting, in principle, the need to exempt aids and appliances meant for persons with disabilities from the purview of customs/excise duties, has made a recommendation to the Department of Revenue to take action on the proposals for providing relief in duties and taxes levies on aids and assistive devices used by persons with disabilities.